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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016
With TP No. 41/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014
With C.P. No. 54/397-398/CLB/MB/2013 (Old)**



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

Name of the Company: Agroweb Trading Pvt. Ltd.
V/s.
I-Novate Technologies Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VIJAYESH ATRE JATIN SEHGAL	ADVOCATE	R-1 to 6	
2.	Navin Pahwa, Adv Shaldeep and Pahwa, Adv		Petitioner	

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Advocate Mr. Vijayesh Atre with Learned Advocate Mr. Jatin Sehgal present for Respondents no. 1 to 6.

Learned Advocate Mr. Vijayesh Atre filed Vakalatnama for Respondents no. 4 to 6.

Heard further arguments of learned Counsel for Respondents no. 1 to 6.

For reply arguments of Learned Counsel for Petitioner.

List the matter on 31.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 3rd day of August, 2017.